

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Dated :17th April, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 265 of 2013 &
IA Nos-357 of 2013, 110 of 2014**

**BSES Yamuna Power Ltd. ... Appellant(s)
Versus
Delhi Electricity Regulatory Commission ... Respondent(s)**

**Appeal No. 266 of 2013 &
IA Nos-358 of 2013,**

**BSES Rajdhani Power Ltd. ... Appellant(s)
Versus
Delhi Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Aditya Panda

**Counsel for the Respondent (s): Mr. Pradeep Misra
Mr. Daleep Kr. Dhayani for R.1**

**Mr. Saurabh Gandhi
Mr. Jitender Tyagi (Reps.)**

ORDER

The learned counsel for the Commission seeks some time to file the reply. Accordingly, he is directed to file the same on or before 28.04.2014 after serving copy on the other side.

Post the matter on **06.05.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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